CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Record of Proceedings

Petition No.116/2009

Subject: Petition for in-principle approval to install additional Naphtha

storage tanks at Anta GPS & Auraiya GPS and incur additional

capital expenditure

Coram: Dr. Pramod Deo, Chairperson

Shri R.Krishnamoorthy, Member Shri S.Jayaraman, Member Shri V.S.Verma, Member

Date of Hearing: 6.8.2009

Petitioners: NTPC Ltd.

Respondent: UPPCL, JVVNL, AVVNL, JoVVNL, DTL, NDPL, BSES-Rajdhani

Power Ltd, BSES-Yamuna Power Ltd, HPGCL, PSEB, HPSEB,

PDD, Govt of J&K, Srinagar, PDD Chandigarh & UPCL

Parties present: Shri V.K.Padha, NTPC

Shri Ajay Dua, NTPC

This petition has been filed by NTPC for 'in-principle' approval of the Commission, to install additional Naphtha storage tanks at Anta GPS & Auraiya GPS (the generating stations) and to incur additional capital expenditure.

2. The representative of the petitioner submitted that PLF of these generating stations had been low on account of insufficient gas availability to meet the capacity requirement. The representative also submitted that the generating stations had two floating roof type tanks of capacity of 1500KL each for storage of Naphtha. He brought out that as the storage capacity was low, the tankers which bring Naphtha to the generating stations queue up outside causing safety hazard to the generating stations and the public in general. The representative further submitted that as there were no stand-by tanks for the generating stations, regular maintenance and internal inspection of the tanks had been restricted and hence, the installation of additional naphtha storage tanks on emergency basis was necessary.

- 3. On a query as to the specific provision under which the petition had been filed, the representative of the petitioner prayed for a short adjournment to examine and make submissions.
- 4. Prayer of the petitioner was accepted. The petition shall be listed for hearing, on admission, on 27.8.2009.

Sd/-(K.S.Dhingra) Chief (Legal)